

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **24.04.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

Application No :
Petition No : CP/2/2017
Name of Petitioner : Ashok Kumar Kanodia & 2 Ors
& Vs
Name of Respondent : Raghav Industries Ltd & 2 Ors
Section : 397/398 of CA 1956

ORDER

Present: Mr. S.R.Rajagopal, Ld. Counsel for Petitioner.
Respondent ex-parte.

Arguments partly heard.

Written synopsis filed vide SR. No. 2326 dated 06.04.2022.

List the Petition for hearing on **12.06.2024**.

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**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]
MEMBER (JUDICIAL)**